

MANIPUR GAZETTE

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**GOVERNMENT OF MANIPUR
SECRETARIAT: P.H.E. DEPARTMENT**

ORDERS

Imphal, the 3rd August, 2026

No.SCMs-805/1/2020-PHED-PHED-Part(2)(B): The Governor of Manipur is pleased to constitute **Gram Panchayat level Source Sustenance Committee** comprising of the following members for ensuring long-term sustainability of drinking water sources and strengthen source conservation, recharge, and protection activities under Jal Jeevan Mission (JJM) 2.0:

Sl. No.	Designation	Role in Committee
1	Pradhan / Chairperson of Gram Panchayat / Chief/ Headman/ Member of Village Authority in case of Hills	Chairperson
2	Panchayat Secretary, RD&PR (If Panchayat Secretary is not available, PHED may nominate a representative)	Member Secretary
3	Chairperson / Representative of VWSC	Member
4	Assistant / Junior Engineer, PHED	Member
5	Representative of Self-Help Groups (SHGs)	Member
6	Representative of Farmers' Groups	Member
7	Representative of local Women	Member
8	Representative of Youth Club	Member
9	School Teacher / Local Resource Person	Member
10	Community Representative from source catchment area	Member

Responsibilities:

The Gram Panchayat Source Sustenance Committee shall periodically assess and support:

1. Maintenance of basic source records and seasonal registers for drinking water sources within the Gram Panchayat, including providing inputs for digital monitoring.
2. Ensure protection and upkeep of drinking-water sources and supports water-quality testing (labs/FTK) with prompt reporting of any quality issues or supply distress.
3. Contribute to GP/village water budgeting and assist in preparation of GPDP.
4. Assist in the upkeep of minor recharge or conservation works approved by the district and escalate emerging risks (drying, turbidity, leakage).

5. Plan and oversee recharge and source protection measures at GP level, including structures implemented through convergence with VBGRMG, WDC-PMKSY 2.0 and other schemes

Terms of Reference (ToR):

1. Identify and map all drinking water sources within the Gram Panchayat.
2. Prepare Gram Panchayat Source Sustainability Plans and integrate them with Village Action Plans (VAPs).
3. Ensure protection, conservation, and rejuvenation of drinking water sources.
4. Mobilize community participation for water conservation activities.
5. Promote rainwater harvesting, groundwater recharge, afforestation, spring-shed protection, and catchment treatment.
6. Monitor source discharge, water availability, and seasonal variations.
7. Prevent contamination and encroachment of drinking water sources.
8. Maintain records of source sustainability activities and outcomes.
9. Coordinate with line departments and district authorities for technical and financial support.
10. Conduct meetings at least once every quarter and maintain proper records of decisions and actions taken.

By orders and in the name of the Governor,

LAISHRAM DELINA DEVI,
Joint Secretary(PHE),
Government of Manipur.